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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

04.05.2017

O.A./260/115/2015

M.A./260/131/2017

B NARAYAN RAO

-V/S-

M/O RAILWAYS

ITEM NO:13

FOR APPLICANTS(S) Adv. :

Mr. S.K.Jethy

FOR RESPONDENTS(S) Adv.:

Mr. T.Rath

Notes of The Registry	Order of The Tribunal
<p>Order dt. 4.5.17</p> <p>free copy of order dt. 4.5.17 given to both counsel for 10.5.17</p> <p>16.5.17</p>	<p>Heard Ld. Counsels appearing for both the sides.</p> <p>Mr. S.K.Jethy, Ld. Counsel for the applicant, has filed a memo praying for withdrawing this case.</p> <p>Mr. T.Rath, Ld. Standing Counsel for the Railways, has submitted that the applicant, in the meantime, has been given the relief by the Department.</p> <p>On the prayer of Ld. Counsel for the applicant, the O.A. is allowed to be withdrawn and, accordingly, the same is disposed of.</p> <p style="text-align: right;">(RAMESH CHANDRA MISRA) MEMBER (A)</p>

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